

**NOTIFICATION No. 60 / 2015**

The Civil Judges mentioned in Column (1) below are transferred and posted to the posts mentioned against their names in Column (2) below:

<b>Sl.No</b>	<b>Name and Designation (1) Thiru/Tmt/Selvi</b>	<b>Transferred and posted as (2)</b>
1	HARIHARA KUMAR.A.S, District Munsif, Sathyamangalam	Judicial Magistrate II, Kuzhithurai vice Thiru. SHUNMUGA KANI.M, transferred
2	ROHINI.S, II Additional District Munsif , Tiruchirappalli	I Additional District Munsif, Tiruchirappalli in the existing vacancy
3	INDRA GANDHI.S, Special Metropolitan Magistrate -I, Special Court for Exclusive Trial of Land Grabbing Cases, Chennai.	Judicial Magistrate, Additional Mahila Court, Chengalpet in the existing vacancy
4	BREETHA.M, Judicial Magistrate I, Virudhunagar	II Additional District Munsif, Nagercoil in the existing vacancy
5	VASUDEVAN.N, Principal District Munsif, Ginjee	District Munsif cum Judicial Magistrate , Pennagaram vice Ms. BHARATHI.K, transferred
6	NEESH.V.M, Judicial Magistrate, Aruppukottai	Additional District Munsif, Valliyoor vice Thiru. VASHEETH KUMAR.P.V, transferred
7	VELARAS.R, Judicial Magistrate I, Attur.	Principal District Munsif, Karur in the existing vacancy
8	KAVITHA.K, Judicial Magistrate II, Srivilliputhur	Judicial Magistrate III, Dindigul in the existing vacancy
9	SELVAKUMAR.R, Judicial Magistrate V, Coimbatore	Judicial Magistrate, Uthagamandalam vice Thiru. ARUNACHALAM.M, transferred
10	VIJAYALAKSHMI.N, Judicial Magistrate IV, Salem	Additional District Munsif, Namakkal vice Thiru. CHANDRASEKARAN.S, transferred
11	RAJMOHAN.K, District Munsif cum Judicial Magistrate, Valparai	Judicial Magistrate I, Pollachi vice Thiru. LINGAM.K, transferred

Sl.No	Name and Designation (1) Thiru/Tmt/Selvi	Transferred and posted as (2)
12	OMPRAKASH.J, Principal District Munsif, Mayiladuthurai	Judicial Magistrate I, Ponneri vice Ms. PREMAVATHY.A, transferred
13	PUGAZHENTHI.V, Judicial Magistrate III, Cuddalore	Principal District Munsif, Tindivanam vice Thiru. JAGADEESAN.R, transferred
14	SURESH.V, Judicial Magistrate, Perambalur	Judicial Magistrate II, Salem vice Ms. LAKSHMI.S, transferred
15	MOHAN.K, Principial District Munsif, Ambur	Judicial Magistrate III, Cuddalore vice Thiru. PUGAZHENTHI.V, transferred
16	RAJA RAM.P, Judicial Magistrate II, Tiruchirappalli	II Additional District Munsif, Coimbatore vice Ms. KRISHNAPRIYA.K, transferred
17	SHANMUGA PRIYA.D, District Munsif, Ponneri	Judicial Magistrate, Arakkonam vice Ms. SUPRAJA.P.R, transferred
18	VINODHA.M, District Munsif, Sirkali.	Judical Magistrate, Musiri vice Thiru. KAMARAJ.N, transferred
19	SORNAKUMAR.C, II Additional District Munsif, Tirunelveli	Judicial Magistrate, Aruppukottai vice Thiru. NEESH.V.M, transferred
20	MARIAPPAN.K, Judicial Magistrate II, Sattur	Judicial Magistrate, Periyakulam vice Thiru. VEERANAN.M, transferred
21	UMA MAHESWARI.G, Assistant Editor-II, Tamil Law Journal, High Court, Madras.	Judicial Magistrate, Tambaram vice Thiru. SANDILYAN.P.V, transferred
22	RAMACHANDRAN.S, Judicial Magistrate I, Tiruppur	Judicial Magistrate I, Attur vice Thiru. VELARAS.R, transferred
23	PASUMPON SHANMUGAIAH.A, District Munsif, Sathankulam	Judicial Magistrate II, Srivilliputhur vice Ms. KAVITHA.K, transferred
24	ROBINSON GEORGE.A , Principal District Munsif cum Judicial Magistrate, Eraniel	Principal District Munsif, Sankarankoil vice Ms. SUNDARI.A, transferred
25	ASSEEN BANU.S, Judicial Magistrate, Harur	Judicial Magistrate II, Hosur vice Thiru. SURESHKUMAR.K, transferred
26	AMIRTHA VELU.M, Judicial Magistrate, Devakottai	District Munsif cum Judicial Magistrate, Bodinayakanur vice Thiru. THIRUMANI.K.S,

Sl.No	Name and Designation (1) Thiru/Tmt/Selvi	Transferred and posted as (2)
		transferred
27	SANTHI.M, District Munsif cum Judicial Magistrate , Pappireddipatti.	District Munsif cum Judicial Magistrate, Pochampalli vice Thiru. SRINIVASAN.K , transferred
28	SAMUEL BENJAMIN.R, Additional District Munsif, Srivilliputhur	Judicial Magistrate I, Thoothukudi vice Ms. AKILADEVI.M, transferred
29	CHELLA DURAI.P, District Munsif cum Judicial Magistrate, Mettupalayam.	Judicial Magistrate I, Tiruppur vice Thiru. RAMACHANDRAN.S, transferred
30	SURESHKUMAR.K, Judicial Magistrate II, Hosur	District Munsif cum Judicial Magistrate, Mettupalayam vice Thiru. CHELLA DURAI.P, transferred
31	SASIKALA.E, Judicial Magistrate I, Poonamallee	Judicial Magistrate, Fast Track Court at Magisterial Level, Ambattur vice Ms. MAHESWARI.L, transferred
32	SUPRAJA.P.R, Judicial Magistrate, Arakkonam	Principal District Munsif, Alanthur in the existing vacancy
33	PRABAGARAN.G, Judicial Magistrate V, Vellore	Additional District Munsif, Kancheepuram vice Ms. BARATHI.J, transferred
34	NAMBIRAJAN.M, Judicial Magistrate, Tiruchendur	Judicial Magistrate III, Coimbatore in the existing vacancy
35	SUNDARARAJ.V, Principal District Munsif cum Judicial Magistrate, Nanguneri	Judicial Magistrate, Fast Track Court at Magisterial Level, Uthamapalayam in the existing vacancy
36	RAJA MAHESH.S, Principal District Munsif, Thoothukudi	District Munsif cum Judicial Magistrate, Peraiyoor in the existing vacancy
37	YASWANTHRAO INGERSOLE.E.M.K, Judicial Magistrate II, Tiruvallur	Principal District Munsif, Cheyyar vice Ms. ANITHA ANAND , transferred
38	VIJAYAKUMAR.S, Judicial Magistrate II, Nagercoil	Judicial Magistrate, Devakottai vice Thiru. AMIRTHA VELU.M, transferred
39	SANDILYAN.P.V, Judicial Magistrate, Tambaram	District Munsif, Ranipet vice Ms. ANUSHA.M.K, transferred

Sl.No	Name and Designation (1) Thiru/Tmt/Selvi	Transferred and posted as (2)
40	SIVAKUMAR.P.K, Principal District Munsif cum Judicial Magistrate, Vaniyambadi	Judicial Magistrate, Fast Track Court at Magisterial Level, Attur in the existing vacancy
41	MEKALA MYTHILI.M, Judicial Magistrate III, Salem	District Munsif cum Judicial Magistrate , Pappireddipatti vice Ms.SANTHI.M, transferred
42	SHARMILA.N, I Additional District Munsif, Bhavani	Judicial Magistrate, Additional Mahila Court, Coimbatore in the existing vacancy
43	BARATHI.J, Additional District Munsif, Kancheepuram	Judicial Magistrate II, Ponneri in the existing vacancy
44	SARAVANAKUMAR.G.N, District Munsif Cum Judicial Magistrate, Rameswaram	Judicial Magistrate (Fast Track Court at Magisterial Level), Palani in the existing vacancy
45	MOHAN RAM.C, Judicial Magistrate, Mudhukulathur	II Additional District Munsif , Tiruchirappalli vice Ms. ROHINI.S, transferred
46	DAOUDH AMMAL.A, District Munsif, Polur	Judicial Magistrate II, Tindivanam in the existing vacancy
47	SANKAR.C, Judicial Magistrate II, Thoothukudi	District Munsif cum Judicial Magistrate I, Sattur vice Thiru. MURUGAN.M.P, transferred
48	VASHEETH KUMAR.P.V, Additional District Munsif, Valliyoor	District Munsif, Aruppukottai in the existing vacancy
49	MURALITHARAKANNAN.K, Judicial Magistrate, Sankarankovil	Judicial Magistrate II, Tiruchirappalli vice Thiru. RAJA RAM.P, transferred
50	RANI.R, Judicial Magistrate I, Gopichettipalayam	District Munsif, Palladam in the existing vacancy
51	MURUGAN.M.P, District Munsif cum Judicial Magistrate I, Sattur	Judicial Magistrate, Srivaikundam vice Thiru. NAMBIRAJAN.K, transferred
52	MOHANAVALLI.P, Judicial Magistrate, Kangeyam	Principal District Munsif, Erode vice Thiru. MURALIKRISHNA ANANDAN.A , transferred
53	VEERANAN.M, Judicial Magistrate, Periyakulam.	Judicial Magistrate II, Kovilpatti vice Ms. ASHA KOUSALYA SHANTHINI.D, transferred
54	CHANDRASEKARAN.S,	District Munsif, Sathyamangalam vice

Sl.No	Name and Designation (1) Thiru/Tmt/Selvi	Transferred and posted as (2)
	Additional District Munsif, Namakkal	Thiru. HARIHARA KUMAR.A.S, transferred
55	VIVEKANANTHAN.K, District Munsif, Tiruchendur.	District Munsif cum Judicial Magistrate I, Usilampatty vice Thiru. UDHAYAVELAVAN.M, transferred
56	CHANDRASEKAR.P, Judicial Magistrate II, Kumbakonam	Principal District Munsif, Mayiladuthurai vice Thiru. OMPRAKASH.J, transferred
57	UDHAYAVELAVAN.M, District Munsif cum Judicial Magistrate I, Usilampatty	Judicial Magistrate I, Nagercoil in the existing vacancy
58	SATHISH.R, Judicial Magistrate I, Sivaganga	Principal District Munsif cum Judicial Magistrate, Nanguneri vice Thiru. SUNDARARAJ.V, transferred
59	ANUSHA.M.K, District Munsif, Ranipet	Principal District Munsif, Vellore in the existing vacancy
60	LINGAM.K, Judicial Magistrate I, Pollachi.	Judicial Magistrate IV, Salem vice Ms. VIJAYALAKSHMI.N, transferred
61	ASHA KOUSALYA SHANTHINI.D, Judicial Magistrate II, Kovilpatti.	District Munsif, Srivaikuntam vice Ms. BISMITHA.A, transferred
62	BARSAD BEGAM.A, Judicial Magistrate, Palladam.	Judicial Magistrate, Fast Track Court at Magisterial Level, Srivilliputhur in the existing vacancy
63	AKILADEVI.M, Judicial Magistrate I, Thoothukudi.	Principal District Munsif, Thoothukudi vice Thiru. RAJA MAHESH.S, transferred
64	GOKUL MURUGAN.R, Judicial Magistrate I, Udumalpet	Judicial Magistrate, Mobile Court, Salem in the existing vacancy
65	DEEPA.V, District Munsif, Melur	Judicial Magistrate I, Sivaganga vice Thiru. SATHISH.R, transferred
66	RAJAKUMAR.R.V, Judicial Magistrate, Theni	Judicial Magistrate VI, Coimbatore in the existing vacancy
67	KRISHNAN.G, Judicial Magistrate II, Gopichettipalayam	Judicial Magistrate, Palladam vice Ms. BARSAD BEGAM.A, transferred
68	SHANMUGA PRIYA.A,	Judicial Magistrate III, Salem vice Ms. MEKALA

Sl.No	Name and Designation (1) Thiru/Tmt/Selvi	Transferred and posted as (2)
	Judicial Magistrate (Fast Track Court at Magisterial Level) , Tiruchengodu	MYTHILI.M, transferred
69	SIVAKUMAR.K, Principal District Munsif, Kallakurichi	Judicial Magistrate, Fast Track Court at Magisterial Level, Tiruchengodu vice Ms. SHANMUGA PRIYA.A, transferred
70	MURALIKRISHNA ANANDAN.A , Principal District Munsif, Erode	Judicial Magistrate, Katpadi vice Ms.SUJATHA.K , transferred
71	SARIDHA.A, Judicial Magistrate I, Tindivanam	Special Metropolitan Magistrate -I, Special Court for Exclusive Trial of Land Grabbing Cases, Chennai vice Ms. INDRA GANDHI.S, transferred
72	NAMBIRAJAN.K, Judicial Magistrate, Srivaikuntam	Additional District Munsif, Srivilliputhur vice Thiru. SAMUEL BENJAMIN.R, transferred
73	SELVAPANDI.K, Principal District Munsif, Ambasamudram	Judicial Magistrate II, Kumbakonam vice Thiru. CHANDRASEKAR.P, transferred
74	MYTHILI.S, Principal District Munsif cum Judicial Magistrate, Chengam	Judicial Magistrate, Fast Track Court at Magisterial Level, Kallakurichi in the existing vacancy
75	SAKTHIVEL.K.V, Special Metropolitan Magistrate -II, Special Court for Exclusive Trial of Land Grabbing Cases, Chennai.	Principal District Munsif cum Judicial Magistrate, Vaniyambadi vice Thiru. SIVAKUMAR.P.K, transferred
76	JEYASUTHAHAR.J, Judicial Magistrate I, Kuzhithurai	Judicial Magistrate I, Kovilpatti in the existing vacancy
77	MAHESWARI.L, Judicial Magistrate, Fast Track Court at Magisterial Level, Ambattur	XI Judge,Court of Small Causes, Chennai vice Ms. JAYASUDHA.T.S.P, transferred
78	MAREESWARI.N, Judicial Magistrate VI, Madurai	Principal District Munsif, Ambasamudram vice Thiru. SELVAPANDI.K, transferred
79	SELVAN JESU RAJA.J, Principal District Munsif, Kuzhithurai	Judicial Magistrate, Sathankulam vice Ms. REHANA BEGUM.F , transferred
80	PALANIVEL.K, Judicial Magistrate II, Virudhachalam	Judicial Magistrate II, Gopichettipalayam vice Thiru. KRISHNAN.G, transferred

Sl.No	Name and Designation (1) Thiru/Tmt/Selvi	Transferred and posted as (2)
81	SENTHIL KUMAR RAJAVEL, Additional District Munsif, Tiruvannamalai	District Munsif, Uthagamandalam vice Ms. SRIVIDYA.R, transferred
82	JAGADEESAN.R, Principal District Munsif, Tindivanam	Additional District Munsif, Mayiladuthurai in the existing vacancy
83	GOWDHAMAN.P, District Munsif, Ramanathapuram	Judicial Magistrate I, Kuzhithurai vice Thiru. JEYASUTHAHAR.J, transferred
84	KRISHNAPRIYA.K, II Additional District Munsif, Coimbatore	III Additional District Munsif, Coimbatore vice Thiru. ASSAN MOHAMED.S, transferred
85	IRUDAYA RANI.V, Judicial Magistrate, Pandalur	District Munsif, Tiruchendur vice Thiru. VIVEKANANTHAN.K, transferred
86	RISHIROSHAN.S.P, Principal District Munsif, Kumbakonam	Registrar, City Civil Court, Chennai vice Ms. MEENAKSHI.S, transferred
87	PREMAVATHY.A, Judicial Magistrate I, Ponneri	Additional District Munsif, Tiruvannamalai vice Thiru. SENTHIL KUMAR RAJAVEL, transferred
88	INDULATHA.S, Judicial Magistrate IV, Tirupathur.	Judicial Magistrate, Harur vice Ms. ASSEEN BANU.S, transferred
89	LATHA.R, District Munsif cum Judicial Magistrate, Vedaranyam	Principal District Munsif, Chidambaram vice Thiru. SENTHIL BABU.S , transferred
90	SENTHILMURALI.N, District Munsif, Pollachi	Judicial Magistrate, Kangeyam vice Ms. MOHANAVALLI.P, transferred
91	SUNDARI.A, Principal District Munsif, Sankarankovil	Judicial Magistrate, Theni vice Thiru. RAJAKUMAR.R.V, transferred
92	NASEER ALI.A.B, District Munsif cum Judicial Magistrate, Orathanadu.	Principal District Munsif, Cuddalore vice Ms. SAMUNDEESWARI PRABHA.M , transferred
93	JAYASUDHA.T.S.P, XI Judge, Court of Small Causes, Chennai	Judicial Magistrate I, Tindivanam vice Ms. SARIDHA.A, transferred
94	ASSAN MOHAMED.S, III Additional District Munsif, Coimbatore	Judicial Magistrate I, Virudhunagar vice Ms. BREETHA.M, transferred
95	THIRUMANI.K.S,	District Munsif, Pollachi vice

Sl.No	Name and Designation (1) Thiru/Tmt/Selvi	Transferred and posted as (2)
	District Munsif cum Judicial Magistrate, Bodinayakanur	Thiru. SENTHILMURALI.N, transferred
96	INBAKARTHICK.K, District Munsif, Pattukottai	Judicial Magistrate, Paramakudi in the existing vacancy
97	ROBERT KENNEDY RAMESH.L , Judicial Magistrate I, Cuddalore	Principal District Munsif cum Judicial Magistrate, Chengam vice Ms. MYTHILI.S, transferred
98	TAMILSELVI.S, XII Judge, Court of Small Causes, Chennai.	Judicial Magistrate II, Tiruvallur vice Thiru. YASWANTHRAO INGERSOLE.E.M.K, transferred
99	ARUNDHADHI.M, Judicial Magistrate II, Walajah	XII Judge,Court of Small Causes, Chennai vice Ms. TAMILSELVI.S, transferred
100	UMA.R, Deputy Administrator General and Official Trustee, Chennai	District Munsif, Ponneri vice Ms. SHANMUGA PRIYA.D, transferred
101	SRIVIDYA.R, District Munsif, Uthagamandalam	Judicial Magistrate I, Udumalpet vice Thiru. GOKUL MURUGAN.R, transferred
102	SUBRAMANIAN.R, Judicial Magistrate, Fast Track Court at Magisterial Level - I, Erode	District Munsif cum Judicial Magistrate, Kodaikannal vice Thiru. ARIVU.M , transferred
103	DHANAM.R, Judicial Magistrate, Ambasamudram	District Munsif cum Judicial Magistrate, Orathanadu vice Thiru. NASEER ALI.A.B, transferred
104	BISMITHA.A, District Munsif, Srivaikuntam	Judicial Magistrate II, Tirunelveli in the existing vacancy
105	LAKSHMI.S, Judicial Magistrate II, Salem	I Additional District Munsif, Bhavani vice Ms. SHARMILA.N, transferred
106	RAIKHANA PARVEEN.P.M, District Munsif cum Judicial Magistrate, Omalur	II Additional District Munsif, Bhavani in the existing vacancy
107	SAMUNDEESWARI PRABHA.M , Principal District Munsif, Cuddalore	Additional District Munsif, Cuddalore in the existing vacancy
108	GOPINATH.K, Judicial Magistrate I, Dharmapuri	District Munsif cum Judicial Magistrate, Valparai vice Thiru. RAJMOHAN.K, transferred



Sl.No	Name and Designation (1) Thiru/Tmt/Selvi	Transferred and posted as (2)
109	KAVITHA.P, I Additional District Munsif, Nagercoil	Judicial Magistrate II, Nagapattinam in the existing vacancy
110	BHARATHI.K, District Munsif cum Judicial Magistrate , Pennagaram	Judicial Magistrate I, Gopichettipalayam vice Ms. RANI.R, transferred
111	ANITHA ANAND , Principal District Munsif, Cheyyar	Additional District Munsif, Cheyyar in the existing vacancy
112	KAMARAJ.N, Judical Magistrate, Musiri	Additional District Munsif, Thoothukudi in the existing vacancy
113	JAGADHEESAN.M, Additional District Munsif, Ariyalur	Principal District Munsif, Ariyalur in the existing vacancy
114	NALINAKUMAR.S, Additional District Munsif, Karaikudi	Principal District Munsif, Kallakurichi vice Thiru. SIVAKUMAR.K, transferred
115	SUNDARAPANDIAN.C, Principal District Munsif cum Judicial Magistrate, Vandavasi	Additional District Munsif, Alanthur in the existing vacancy
116	BREZNEV.V, District Munsif, Paramakudi	Judicial Magistrate, Fast Track Court at Magisterial Level -.I, Erode vice Thiru. SUBRAMANIAN.R, transferred
117	SHUNMUGA KANI.M, Judicial Magistrate II, Kuzhithurai	Additional District Munsif, Karaikudi vice Thiru. NALINAKUMAR.S, transferred
118	THIRUGNANASAMBANDAM.P , Additional District Munsif, Nanguneri	Principal District Munsif, Thirukovilur vice Ms. DHANALAKSHMI.M, transferred
119	PACHIYAPPAN.R , District Munsif, Arani	Judicial Magistrate I, Krishnagiri in the existing vacancy.
120	DEENADAYALAN.P , Additional District Munsif, Eraniel	District Munsif cum Judicial Magistrate, Vedaranyam vice Ms. LATHA.R, transferred
121	SUJATHA.K , Judicial Magistrate, Katpadi	Judicial Magistrate, Perambalur vice Thiru. SURESH.V, transferred
122	SRINIVASAN.K , District Munsif cum Judicial Magistrate, Pochampalli	Additional District Munsif, Ariyalur vice Thiru. JAGADHEESAN.M, transferred

Sl.No	Name and Designation (1) Thiru/Tmt/Selvi	Transferred and posted as (2)
123	DHANALAKSHMI.M, Principal District Munsif, Tirukoilur	I Additional District Munsif, Thirukovilur in the existing vacancy
124	BHARATHI PRABHA.G, Judicial Magistrate, Tiruchengodu	Judicial Magistrate, Avinashi vice Thiru. JAYAPRAKASH.C , transferred
125	JAYAPRAKASH.C , Judicial Magistrate, Avinashi	District Munsif cum Judicial Magistrate, Omalur vice Ms. RAIKHANA PARVEEN.P.M, transferred
126	NISHA.D , Special Judicial Magistrate (Sandal wood cases), Tirupathur	Judicial Magistrate I, Poonamallee vice Ms. SASIKALA.E, transferred
127	RAJESH.C , Judicial Magistrate, Fast Track Court at Magisterial Level , Karaikudi	District Munsif, Pattukottai vice Thiru. INBAKARTHICK.K, transferred
128	KANNAN.J, District Munsif, Sankari	Judicial Magistrate, Fast Track Court at Magisterial Level, Karaikudi vice Thiru. RAJESH.C , transferred
129	VELUMAYIL.G.K , Judicial Magistrate IV, Tiruchirappalli	Judicial Magistrate, Tiruchengodu vice Ms. BHARATHI PRABHA.G, transferred
130	ARIVU.M , District Munsif cum Judicial Magistrate, Kodaikannal	Judicial Magistrate II, Virudhachalam vice Thiru. PALANIVEL.K, transferred
131	THILAGESWARI.N , District Munsif, Sholinghur	District Munsif, Sankari vice Thiru. KANNAN.J, transferred
132	RAJAVELU.R , Additional District Munsif, Tittagudi	Judicial Magistrate V, Coimbatore vice Thiru. SELVAKUMAR.R, transferred
133	REHANA BEGUM.F , Judicial Magistrate, Sathankulam	Judicial Magistrate IV, Tiruchirappalli vice Ms. VELUMAYIL.G.K , transferred
134	ARUNACHALAM.M, Judicial Magistrate, Uthagamandalam	Additional District Munsif, Tindivanam in the existing vacancy
135	SENTHIL BABU.S , Principal District Munsif, Chidambaram	Additional District Munsif, Chidambaram in the existing vacancy
136	VENKATESAN.N , District Munsif cum Judicial Magistrate, Vilathikulam	XXII Metropolitan Magistrate (Mobile Court), Egmore, Chennai in the existing vacancy

**HIGH COURT, MADRAS.  
DATED: 30.04.2015.**

**Sd/- P.KALAIYARASAN  
REGISTRAR GENERAL.**

**R.O.C.No.11/2015-Con.B2**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges –Civil Judges - Transfer and Postings – Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 60 / 2015, dated : 30.04.2015.

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**I**

The Civil Judges, who have been transferred and posted in the High Court's Notification cited above, are required to hand over charge of their respective posts to any one of the nearest Principal District Munsif / District Munsif / Additional District Munsif / Judicial Magistrate / District Munsif-cum-Judicial Magistrate / Assistant Editor, Tamil Law Journal, High Court, Madras / Judge, Court of Small Causes, Chennai, as the case may be, on 04.05.2015 A.N., and take charge of their respective new posts on or before 06.05.2015 F.N., without availing full joining time.

The Officers who have been transferred and posted in the same station in which they are now functioning, are required to take charge of their respective new posts, on 04.05.2015 A.N. / after handing over charge of their respective posts to their successors, as the case may be.

The Civil Judges, who have been transferred in the Notification cited above, but not given postings therein, are required to await posting orders.

The Officers who relieve the Officers under transfer, are required to hold full additional charge of the additional posts until the successors take charge or until further orders, as the case may be.

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II

The Principal District Judges / District Judges concerned are required to make in-charge arrangements to the Courts which will fall vacant consequent to the transfers made in the High Court's Notification cited above and the Courts already vacant in the Districts by placing suitable officers functioning in the courts in the same station having less pendency, if less pendency courts are not available in the same station, Officers functioning in the courts in the nearest station and further required to address the Registry for issuing necessary powers under the Code of Criminal Procedure, if the District Munsifs are placed in full additional charge of Judicial Magistrate Courts.

**HIGH COURT, MADRAS.  
DATED: 30.04.2015.**

**Sd/- P.KALAIYARASAN  
REGISTRAR GENERAL.**